

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ). No. 61 of 2014**

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Hisquil Ahmad ... Appellant  
Versus  
The State of Jharkhand through C.B.I. ... Respondent

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Ms. Lina Shakti, Advocate  
For the C.B.I. : Mr. Rohit Sinha, Spl. P.P.  
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**Order No.03 Dated- 29.06.2020**

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, four weeks after the lockdown period is over.

**(Anil Kumar Choudhary, J.)**